

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 6th of May, 2024

NO.HC.VII-54/2024/4122/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **21-05-2024 to 23-05-2024** from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

Sl. No.	Name of the Officer	Designation and Place of Posting
1.	Smti Suchandra Bhattacharjee	Principal Judge, Family Court, Dhubri
2.	Shri Abdul Hakim	Member, MACT, No.2, Kamrup (M), Guwahati
3.	Shri Chatra Bhukhon Gogoi	Member, MACT, No.3, Kamrup (M), Guwahati
4.	Shri Jogeswar Bora	Member, MACT, Sonitpur, Tezpur
5.	Smti Mallika Dutta	Principal Judge, Family Court, Nalbari
6.	Smti Barnali Mahanta	Member, MACT, Goalpara
7.	Smti Poli Katakai	Member, MACT, Dhubri
8.	Shri Kalyanjit Saikia	Member, MACT, Nagaon
9.	Smti Angjeeta Mahanta	Principal Judge, Family Court No. 3, Guwahati
10.	Shri Rafique Ahmed Tapadar	Principal Judge, Family Court No. 2, Kamrup(M), Guwahati
11.	Shri Jaspal Singh	Principal Judge, Family Court, Barpeta
12.	Smti Munmun B. Sarma	Member, MACT, Kamrup, Amingaon
13.	Shri Subhabrata Dutta	Member, MACT, Cachar, Silchar
14.	Shri Surajit Kumar Dhar	Principal Judge, Family Court, Cachar, Silchar
15.	Smti Farhana Sultana	Addl. District & Sessions Judge, Bilasipara, Dhubri
16.	Smti Rashmita Das	Addl. Sessions Judge-cum- Special Judge, POCSO, Barpeta
17.	Shri Joydev Koch	Addl. District & Sessions Judge, FTC, Kokrajhar